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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 302/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company	Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) ANUJ SINGH
RITOBAN SARKAR
AVISHEK DAS
ASHOK SINGH

}

Advocates for
the Corporate
Debtor

A. Das
09/08/2017

2) Shiv Shankar Banerjee,

Adv.

Petitioner.

AKASH Dey, CS.

Ankita Mitra, Adv.

Akash Dey
9.8.2017

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ORDER

The Ld. Lawyer on behalf of the Operational creditor as well as on behalf of the Corporate Debtor are present.

The corporate Debtor has prayed for accommodation as his senior is not available today for arguments.

Meanwhile, the petitioner proposed that they are ready to settle the issue if the Corporate Debtor is agreed.

Fixing 30-08-2017 for further hearing.

MANORAMA KUMARI
MEMBER(J)